

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The I/c Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 320 /JR(S)/2014 Dated: Allahabad: September 11, 2014

Subject: Regarding nomination for Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme.

Sir,

With reference to your letter no. JTRI/RTFC-R-3/1827 dated 06.09.2014 on the above subject, I am directed to say that Hon'ble Court has been pleased to approve the proposal and nominate the judicial officer mentioned at Lists 'A' and 'B' for Refresher Training Programme for Additional District & Sessions Judges under 13th Finance Commission Scheme scheduled from 22.09.2014 to 27.09.2014 and 13.10.2014 to 18.10.2014 {excluding the name of Sri Atul Kumar Gupta, Special Judge (Anti-Corruption), CBI, Ghaziabad and Sri Kuldeep Kumar-II, Special Judge (Anti-Corruption), CBI Court No. 1, Ghaziabad (mentioned in the proposed list A at}at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 320 (i)/JR(S)/2014 dated: September 11, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. Sri Virendra Kumar Srivastava, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
6. Sri Sanjay Kumar Pachori, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

7. Sri Suresh Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Kanpur with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
8. Sri Ajit Singh, Officer on Special Duty (Judicial) (Computers), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
9. Sri Subhash Chandra Sharma, Law Officer, U.P. Power Corporation Limited, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
10. Sri Gaurav Kumar Srivastava, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
11. Sri Anupam Goyal, Additional Director (Research), Institute of Judicial Training & Research, U.P., Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
12. Sri Prasoon Kumar Katiyar, Chief Investigation Officer, Lok Ayukta, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
13. Sri Subhash Chandra Kulshrestha, Judicial Member, Commercial Tax Tribunal, Agra with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
14. Sri Pradeep Kumar Srivastava, Officer on Special Duty, U.P. State Legal Services Authority, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
15. Sri Ram Krishna Upadhyay, Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
16. Smt. Kalpana Mishra, Judicial Member, Commercial Tax Tribunal, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
17. Smt. Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
18. Sri Raj Kumar Tiwari, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
19. Sri Tej Pratap Tiwari, Secretary, UP State Legal Services Authority, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
20. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

List- A

Refresher Training Programme on Addl. District Judges
 (Under 13th Finance Commission Scheme)
Duration: 22.09.2014 to 27.09.2014

Sl. No	Batch	I.D.	Name	Designation	Place of Posting
1.	2000	1518	A.K. GANESH	Principal Judge, Family Court	Kushi Nagar at Padrauna
2.	2000	1484	MOHD. FAIZ ALAM KHAN	Registrar (Jud.) (Conf.) High Court	Allahabad
3.	2000	1485	VIKAS KUNVAR SRIVASTAVA	Jt. Registrar (Jud.) (Listing) High Court	Allahabad
4.	2000	1486	BHOOPENDRA SAHAI	Addl. District Judge	Faizabad
5.	2000	1487	VIRENDRA KR. SRIVASTAVA	O.S.D. (Judicial) High Court	Allahabad
6.	2000	1497	SANJAY KUMAR PACHORI	O.S.D. (Judicial) (Enquiries) High Court	Allahabad
7.	2000	1488	SURESH KUMAR GUPTA	Judicial Member Commercial Tax Tribunal	Kanpur
8.	2000	1500	SUSRI GHANDIKOTA SREE DEVI	Addl. District Judge	Ghaziabad
9.	2000	1489	KULVINDER SINGH JAGGI	Spl. J. (SC/ST, Pev.of Atroci Act)	Bulandshahar
10.	2000	1491	RAM ACHAL YADAV	Addl. District Judge	Jalaun at Orai
11.	2000	1492	NARENDRA KUMAR JOHARI	Addl. District Judge	Bulandshahar
12.	2000	1498	RADHEY SHYAM YADAVA	Addl. District Judge	Jaunpur
13.	2000	1499	RAJBEER SINGH	Addl. District Judge	Muzaffar Nagar
14.	2000	1493	AJIT SINGH	O.S.D. (Jud.) (Incharge Comp) High Court	Allahabad
15.	2000	1494	SUBHASH CHANDRA SHARMA	Law Officer U.P. Power Corporation Ltd.	Lucknow
16.	2000	1495	BHOPAL SINGH	Addl. District Judge	Etawah
17.	2000	1912	UMESH KUMAR SHARMA	Spl. Judge (E.C.Act)	Bulandshahar
18.	2000	1913	SHASHI KANT SHUKLA	Addl. District Judge	Varanasi
19.	2000	1914	ATUL KUMAR GUPTA	Special Judge, Anti-Corruption, CBI	Ghaziabad
20.	2000	1915	KAUTILYA GAUR	Addl. District Judge	Moradabad
21.	2000	1916	KULDEEP KUMAR – II	Special Judge, Anti-Corruption, CBI Court No. 1	Ghaziabad
22.	2000	1917	DINESH KUMAR SHAMRA-III	Addl. District Judge	Mathura
23.	2000	1918	PRAMOD KUMAR	Addl. District Judge	Saharanpur
24.	2000	1919	VIQAR AHMAD ANSARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Allahabad
25.	2000	1920	HASNAIN QURESHI	Addl. District Judge	Agra
26.	2000	1921	SUBHASH CHAND	Addl. District Judge	Meerut
27.	2007	6514	ASHWINI KUMAR TRIPATHI	Addl. District Judge	Pratapgarh
28.	2007	6515	JITENDRA KUMAR SINHA	Addl. District Judge	Maharajganj
29.	1983	5119	RAM KAILASH	Principal Judge, Family Court	Jhansi
30.	2007	6516	VIVEK SANGAL	Addl. District Judge	Bijnor
31.	1984	5143	GOPAL KULSHRESHTHA	Addl. District Judge	Kanpur Nagar
32.	2007	6517	ABDUL SHAHID	Spl.Sec.&Addl.L.R. (Judicial/Legis)Govt .of U.P	Lucknow
33.	2007	6518	GAURAV KUMAR SRIVASTAVA	O.S.D. (Judicial) High Court	Lucknow

34.	2007	6519	RAJAT SINGH JAIN	Addl. District Judge	Bulandshahar
35.	2007	6520	SANJEEV FAUZDAR	Spl. Judge (E.C. Act)	Bareilly
36.	2007	6521	ANUPAM GOYAL	Addl. Director (Research), JTRI, UP	Lucknow
37.	2007	6522	ANIL KUMAR-X	Addl. District Judge	Gonda
38.	2007	6523	SANTOSH RAI	Addl. District Judge	Sitapur
39.	1984	5166	RAM PREETI DWIVEDI	Addl. District Judge	Bahraich
40.	1984	5167	PAWAN KUMAR CHAURASIA	Addl. District Judge	Shahjahanpur
41.	1984	5168	RAGHVENDRA PRASAD(PANDEY)	Addl. District Judge	Sitapur
42.	1984	5169	NASEER AHMAD-II	Addl. District Judge	Jaunpur
43.	1984	5170	VINOD KUMAR SINGH RATHORE	Spl. J. (SC/ST, Pev.of Atroci Act)	Etawah
44.	2007	6525	VIRJENDRA KUMAR SINGH	Addl. District Judge	Ballia
45.	1984	5171	SYED SARWAT MAHMOOD	Addl. District Judge	Mainpuri
46.	1984	5172	DEVENDRA KUMAR GARG	Addl. District Judge	Muzaffar Nagar
47.	1984	5173	RAMA KANT MISHRA	Addl. District Judge	Jyotibaphule Nagar
48.	2007	6526	SANDEEP JAIN	Addl. District Judge	Fatehpur

Refresher Training Programme on Addl. District Judges
(Under 13th Finance Commission Scheme)
Duration: 13.10.2014 to 18.10.2014

Sl. No	Batch	I.D.	Name	Designation	Place of Posting
1.	1983	5093	ASHOK KUMAR PATHAK	Addl. District Judge	Bhadohi at Gyanpur
2.	1983	5094	ASHOK KUMAR SINGH-II	Addl. District Judge	Bareilly
3.	1983	5095	RAJENDRA SINGH-I	Special Judge, Anti-Corruption, CBI (West)	Lucknow
4.	1983	5096	DEEPAK KUMAR SRIVASTAVA-II	Addl. District Judge	Sonbhadra
5.	1983	5097	VIJAY KUMAR SHARMA	Addl. District Judge	Shahjahanpur
6.	1983	5098	DHARAM VIJAI SINGH	Principal Judge, Family Court	Ghazipur
7.	1983	5100	UMESH CHANDRA TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Gonda
8.	1983	5101	UMESH CHANDRA SAXENA-II	Addl. District Judge	Ghaziabad
9.	1983	5103	PRASOON KUMAR KATIYAR	Chief Invst. Officer Lok Ayukta	Lucknow
10.	1983	5104	GURU SARAN SRIVASTAVA	Addl. District Judge	Firozabad
11.	1983	5105	INDRISH KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghaziabad
12.	1983	5107	SUBHASH CHANDRA KULSHRESTHA	Judicial Member Commercial Tax Tribunal	Agra
13.	1983	5108	RAMASHRAYA SINGH	Special Judge (Ayurved Scam)	Lucknow
14.	1983	5109	DILEEP KUMAR SRIVASTAVA	Addl. District Judge	Rai Bareli
15.	1983	5110	CHANDRA HAS RAM	Addl. District Judge	Ghazipur
16.	1983	5111	BHAGWAN DEO MISHRA	Addl. District Judge	Hathras
17.	1983	5113	SALEEM AHMAD KHAN	Addl. District Judge	Aligarh
18.	1983	5124	UMA SHANKAR PASI	Addl. District Judge	Deoria
19.	1983	5127	RAJENDRA KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Bareilly
20.	1983	5128	TUFANI PRASAD	Addl. District Judge	Sultanpur
21.	1983	5129	RAJA RAM SAROJ	Addl. District Judge	Meerut
22.	1984	5137	RAJENDRA BABU SHARMA	Principal Judge, Family Court	Baghpat
23.	1984	5138	BADRUD DUJA NAQVI	Addl. District Judge	Azamgarh
24.	1984	5139	PRADEEP KUMAR SRIVASTAVA	O.S.D. U.P. S.L.S.A.	Lucknow
25.	1984	5142	JAI MANGAL SHARMA	Addl. District Judge	Kanpur Nagar
26.	1984	5144	ANIL KUMAR-IX	Addl. District Judge	Chitrakoot
27.	1984	5145	RAM KRISHNA UPADHYAY	Registrar (Jud.) (S&A) High Court	Allahabad
28.	1984	5146	ASHWINI KUMAR SINGH	Addl. District Judge	Ballia
29.	1984	5147	CHAITANYA KR. KULSHRESHTHA	Addl. District Judge	Pilibhit
30.	1984	5148	SHIV KUMAR SINGH-II	Spl. Judge (E.C. Act)	Kanpur Nagar
31.	1984	5149	MAHESH PRASAD SRIVASTAVA	Principal Judge, Family Court	Rai Bareli
32.	1984	5150	SMT. KALPANA MISHRA	Judicial Member Commercial Tax Tribunal	Lucknow
33.	1984	5151	SMT. SAROJ YADAV	Spl. Sec. & Addl. I.R. (Legal Cell)	New Delhi

				Supreme Court Litigation Cell	
34.	1984	5152	SATISH CHANDRA SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
35.	1984	5153	YOGENDRA SINGH-II	Addl. District Judge	Bareilly
36.	1984	5154	SMT. PREM KALA SINGH	Presiding Officer Nagar Mahapalika Tribunal	Lucknow
37.	1984	5155	PRADEEP KUMAR CONSUL	Addl. District Judge	Auraiya
38.	1984	5156	NAND LAL	Addl. District Judge	Allahabad
39.	1984	5157	MADHU SUDAN WADHAWA	Special Judge, Anti- Corruption, CBI Court No. 2	Ghaziabad
40.	1984	5158	SURENDRA PAL GOYAL	Addl. District Judge	Azamgarh
41.	1984	5159	MOHD. ZAHEERUDDIN	Addl. District Judge	Aligarh
42.	1984	5162	RAJ KUMAR TIWARI	O.S.D.(Judicial) High Court	Lucknow
43.	1984	5163	RAJIV GOYAL	Addl. District Judge	Mau
44.	1984	5164	ANIL KUMAR PUNDIR	Addl. District Judge	Aligarh
45.	1984	5165	ARVIND KUMAR JAIN	Principal Judge, Family Court	Mathura
46.	2000	1496	VIMAL PRAKASH KANDPAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Pilibhit
47.	2000	1483	RAJENDRA KUMAR-IV	Addl. District Judge	Rampur
48.	2007	6524	TEJ PRATAP TIWARI	Secretary U.P. State Legal Services Authority	Lucknow